

**ITEM NO.101**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.393/2023 IN CP (IB) No.43/ALD/2023**

**Date of Order: 26<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>VINDHYA SHAKTI INFRAPROJECTS PVT. LTD. V/S NILANSH BUILDERS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 29<sup>th</sup> April, 2024.

**-Sd-  
(Court Officer)**

**26<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*